

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.8817/2015

RAM VEER SINGH & ANR.

Appellants

VERSUS

DISTRICT INSPECTOR OF SCHOOLS,
MUZAFFARNAGAR & ORS.

Respondents

WITH

C.A. No.8819/2015 (III-A)

Date : 21-07-2026 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. R. P. Gupta, AOR
Mr. Vishwa Pal Singh, AOR

Mr. Ashish Pandey, AOR
Mr. Srikant Singh, Adv.

For Respondent(s) : Ms. Sakshi Kakkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel appearing for the appellant(s), Mr. Ashish Pandey, submits that he has been recently engaged by the appellant(s) to represent them.
2. He also submits that he will file his vakalatnama during the course of the day.
3. Re-list the civil appeals on 28th July, 2026.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)